

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 220 OF 2015 IN  
DFR 851 OF 2015**

**Dated : 30<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of :**

**M/s Singareni Collieries Co. Ltd. ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tushar Nagar  
Mr. Matrugupta Mishra  
Mr. Tabrez Malwat

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-2  
  
Mr. K.V. Balakrishnan &  
Mr. K.V. Mohan for R-1

**ORDER**

**IA NO. 220 OF 2015  
*(Appl. for condonation of delay)***

We have heard learned counsel for the parties.

***Order is Reserved.***

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**